

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 36/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: **Safal Construrction Pvt. Ltd.
Bsafal Infraheights Pvt. Ltd. (Joint Application)**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

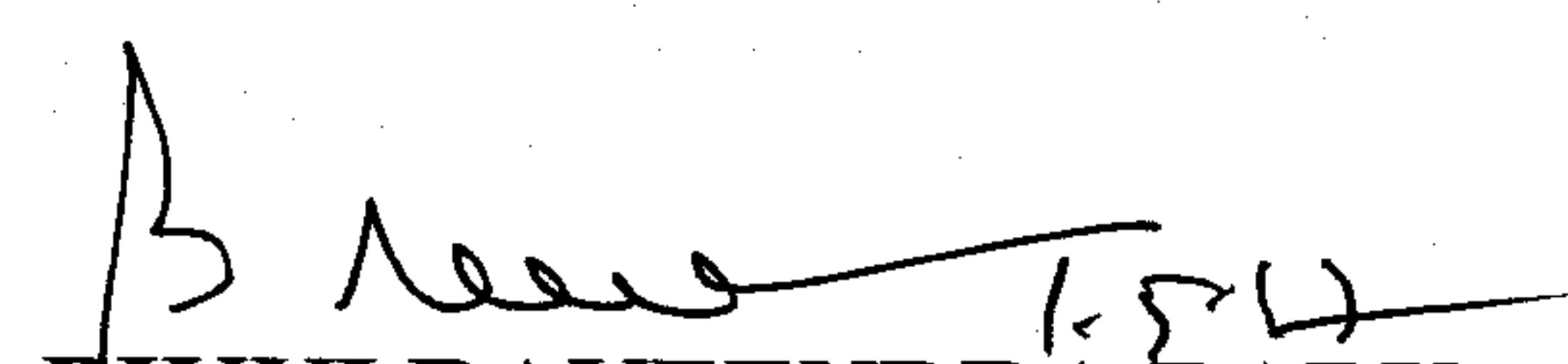
S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Dharmista Raval	Raval & Raval Advocate	Applicant	<u>D.Raval</u>
2. Yuvraj Thakore	Advocate	Applicant	<u>Y. Thakore</u>

ORDER

Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicants.

Heard Learned Counsel for Applicants.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 1st day of May, 2017.